

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO.1866**  
TO BE ANSWERED ON 03.03.2020

**WOMAN EMPLOYMENT IN MGNREGS**

**1866. SHRI RAVI KISHAN:**  
**SHRI RAVINDRA KUSHWAHA:**  
**SHRI MANOJ TIWARI:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the pace of providing employment to women under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has slowed down in rural areas during the last few years;
- (b) if so, the details thereof and the reasons therefor;
- (c) the number of women workers provided employment under this scheme during each of the last three years and the current year, State-wise/UT-wise;
- (d) whether the Government proposes to provide regular/permanent employment to women keeping in view the declining tendency of women participation under MGNREGS;
- (e) if so, the details thereof; and
- (f) the remedial measures taken by the Government in this regard?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

(a)&(b): The Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme. The rate of participation of women in Mahatma Gandhi NREGS during the last three years and current year is above the statutory requirement of 1/3<sup>rd</sup> women participation. The details in this regard are as under:

Financial Year	2016-2017	2017-2018	2018-2019	2019-2020 (As on 27.02.2020)
Percentage of participation of Women	56%	54%	55%	55%

(c): Details of State/UT-wise employment provided to women under Mahatma Gandhi NREGS during the last three years and current FY 2019-20 (as 27.02.2020) is given at **Annexure.**

(d): No, Sir.

(e)& (f): Do not arise.

**Annexure referred in reply to part (c) of Lok Sabha Unstarred Question  
No. 1866 dated 03.03.2020**

**(Figure in lakh)**

Sl. No.	State/UTs	Employment provided to women			
		2016-17	2017-18	2018-19	2019-20 (as on 27.02.2020)
1	ANDHRA PRADESH	35.13	35.40	37.75	34.66
2	ARUNACHAL PRADESH	0.78	0.55	0.67	0.68
3	ASSAM	8.95	10.55	10.44	10.76
4	BIHAR	12.36	12.72	17.31	18.26
5	CHHATTISGARH	19.71	21.22	22.81	21.31
6	GOA	0.05	0.05	0.01	0.01
7	GUJARAT	5.85	6.07	6.92	5.77
8	HARYANA	1.93	1.95	1.69	1.72
9	HIMACHAL PRADESH	4.00	3.93	4.37	3.94
10	JAMMU AND KASHMIR	2.48	3.10	3.19	2.27
11	JHARKHAND	9.48	7.49	6.60	7.09
12	KARNATAKA	20.84	18.40	19.10	19.35
13	KERALA	13.98	12.59	14.24	13.50
14	MADHYA PRADESH	22.56	25.13	27.24	24.21
15	MAHARASHTRA	12.22	13.76	14.51	11.31
16	MANIPUR	2.25	2.33	2.65	2.74
17	MEGHALAYA	2.68	3.01	3.59	3.47
18	MIZORAM	0.84	0.76	0.78	0.86
19	NAGALAND	1.89	1.47	1.37	1.46
20	ODISHA	13.56	16.18	14.57	14.93
21	PUNJAB	3.82	4.86	4.91	5.09
22	RAJASTHAN	40.81	39.53	45.52	47.14
23	SIKKIM	0.40	0.36	0.36	0.32
24	TAMIL NADU	60.95	55.69	53.29	51.92
25	TELANGANA	25.32	25.02	24.85	22.65
26	TRIPURA	4.48	3.34	3.49	3.63
27	UTTAR PRADESH	20.75	21.20	22.06	21.63
28	UTTARAKHAND	3.87	3.67	3.57	3.28
29	WEST BENGAL	38.03	37.33	34.75	32.27
30	ANDAMAN AND NICOBAR	0.08	0.05	0.04	0.04
31	LAKSHADWEEP	0.00	0.00	0.001	0.00
32	PUDUCHERRY	0.29	0.35	0.31	0.34
	<b>Total</b>	<b>390.31</b>	<b>388.04</b>	<b>402.94</b>	<b>386.56</b>

**Source: [www.nrega.nic.in](http://www.nrega.nic.in)**